

## NOTICE

In order to reduce the physical presence of lawyers, litigants and Court staff due to outbreak of COVID-19, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the matters mentioned in separately published list at **High Court of Bombay at Goa** through Video Conferencing :-

**On 24<sup>th</sup>, 25<sup>th</sup>, 27<sup>th</sup>, 28<sup>th</sup> August 2020**

10.30 a.m. onwards.

Sitting	Matters	Email id to forward praecipe
Hon'ble Shri. Justice M. S. SONAK AND Hon'ble Smt. Justice M. S. JAWALKAR	Admission and final hearing of Civil and Criminal matters and applications therein pertaining to Division Bench.	reghighgoadb@gmail.com
Hon'ble Shri. Justice D. S. NAIDU	Admission and final hearing of Civil and Criminal matters and applications therein pertaining to Single Bench.	reghighgoasbcv@gmail.com (for Civil matters) reghighgoasbcr@gmail.com (for Criminal matters)

NOTE : It is clarified that the assignments as above shall continue with the Hon'ble Judges between 21<sup>st</sup> August 2020 and 30<sup>th</sup> August 2020.

### NOTE-I

- i) In the event of the presiding Judge of the Division Bench recusing from a matter, then such matter be placed before Division Bench consisting of the companion Judge of the earlier Division Bench and the Single Judge presiding over the Single Bench at Sr. No.2.
- ii) In the event of the companion Judge of the Division Bench recusing from a matter, then such matter be placed before the Division Bench consisting of the presiding Judge of the earlier Division Bench and the Single Judge presiding over the Single Bench at Sr. No.2.

iii) The mentioning of Court at Sr. No. 2 is allowed before the companion Judge of the Division Bench.

iv) The matters for admission and final hearing will be listed before the Hon'ble Court only after receipt of the Praecipis.

v) The matters for admission and final hearing in which Praecipis are not received, will not be listed before the Hon'ble Court.

vi) The Advocate or the party in person who wish to list his matter for admission and final hearing should send a praecipe on the given email-ID along with an acknowledgement of service of Praecipe to the other side.

Dated this 20<sup>th</sup> day of August 2020.

By Order,

High Court, Appellate Side,  
Bombay.

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Sd/-  
(V. R. Kachare)  
I/c Registrar (Judl-I)